

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2079  
ANSWERED ON:23.11.2010  
EXPORT OF EDIBLE OIL  
Naranbhai Shri Kachhadia

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether export of vegetable oils have been made free and ban on groundnut oil has also been lifted;
- (b) if so, the details of quantity of various vegetable oils exported during 2009-2010; and
- (c) the impact of export on production and price of vegetable oils in the domestic market?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): No, Madam. There is ban on export of edible oils including groundnut oil with effect from 17.3.2008 upto 30.9.2011. However, exports of coconut oil (through Cochin Port), certain oils produced from minor forest produce and upto 10,000 tons of edible oils in branded consumer packs of up to 5 Kgs in a year have been exempted from the ban.

(b): Details of exports of edible oils exempted from the ban are annexed.

(c): The quantity of edible oils exempted from ban on export is very small. Hence their exports do not have significant impact on the production and prices of vegetable oils in the domestic market.